

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:745
ANSWERED ON:27.11.2012
SUGAR DISTRIBUTION
Patel Shri Devji

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether sugar distribution has been stopped to Below Poverty Line and Antyodaya families of Rajasthan during the last few months due to the pending case of reassessment of margin of levy sugar;
- (b) if so, the details thereof; and
- (c) the remedial steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Government of Rajasthan has informed that it has not stopped sugar distribution to Below Poverty Line (BPL) and Antyodaya families of Rajasthan during the current year due to the pending case of reassessment of margin of levy sugar. Further, the Central Government is allocating levy sugar to the Government of Rajasthan as per its fixed monthly quota on monthly basis for distribution in the PDS.

(b) & (c): Does not arise.